

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/3422/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Rita Kar,
Special Judge, CBI, Assam,
Addl. Court No. 3, Guwahati.

Dated, Guwahati the rd 23 May, 2022.

Sub: **Casual leave.**

Ref:- Your Letter No. SPL/CBI-3/35/CL(O)/385, dtd. 20.05.2022

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 23.05.2022**, has been granted. The Special Judge, CBI, Assam, Addl. Court No. 1, and in his absence, the Special Judge, CBI, Assam, Addl. Court No. 2 shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sh/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/3423-3424-3425 /A, dated , 23-05-2022
Copy to:-

1. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati .
2. The Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati.
3. The Project Manager, Gauhati High Court.

Sh/-
JT.REGISTRAR (VIGILANCE)

Rao